

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 119
IA/5064, 5066/ND/2020
(IB)-3190/ND/2019

IN THE MATTER OF:

| | | |
|--------------------------------|-----|------------|
| M/s Wishwa Mittar Bajaj & Sons | ... | Applicant |
| Vs. | | |
| Shipra Estate Ltd. | ... | Respondent |

Order under Section 9 of IBC

Order delivered on 18.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--------------------|--|
| For the Applicant | : Mr. Raghavendra M. Bajaj, Mr. Shreyas Mehrotra, Advocates |
| For the Respondent | : Mr. Manav Gupta, Ms. Gauri Rishi, Ms. Srishti Juneja, Mr. Sanampreet Singh, Advs. |

ORDER

Learned Counsel for the Corporate Debtor states that there is a change of counsel and he has been recently appointed.

Matter is listed for hearing on **11.10.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA